

**Central Administrative Tribunal
Principal Bench
CP No.441/2017
In
O.A..666/2017**

New Delhi this the 01st day of September, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sunil Kumar Dixit
Age 45 years
S/o Late Shri Banwari Lal
Working in East Delhi Municipal Corporation
R/o H.No. 382, Gali No.5, Shakti Vihar,
East Dayal Pur
Karawal Pur, Karawal Nagar,
Delhi-110094

...Petitioner

(By Advocate : Mr. Krishna Kumar Mishra for Sh. Padma Kr. S.)

Versus

1. Sh. Mohan Jeet Singh,
Commissioner East MCD,
419, Udyog Sadan,
Patparganj Industrial Area
New Delhi.
2. Sh. Kuldeep Singh Gangar
Director, Directorate of Education
419, Udyog Sadan, Patparganj
Industrial Area, New Delhi.

....Contemnors/Respondents

(By Advocate : Sh. M.S. Reen)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the respondents has produced a copy of the order dated 14.07.2017 passed by the respondents in compliance of our directions dated 23.02.2017. On perusal of this order, we are satisfied that the order of this Tribunal has been complied with.

2. Accordingly, this CP is closed and notices issued to the respondents are discharged.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

